

dents, each case is inquired into and further corrective steps, as required, are taken are remedial measures, recommended by the various Borards of Enquiry are implemented with a view to avoiding recurrence of fire outbreak incidents.

#### **Expansion and Development of Telecommunication Net work**

1916. SHRIV. SREENIVASA PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether expansion and development of the telecommunication net work are being retarded due to slow progress made by the civil construction wing of the telecommunication wing of the department;

(b) whether the civil construction wing has not been given any kind of representation in the Telecommunication Commission to expedite the progress and to monitor the civil works of the department either in the form of a Member or Adviser to the Commission;

(c) if so, the facts and reasons thereof; and

(d) what further action is to be taken to involve civil construction wing with the Telecommunication Commission to keep a check on the wing?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Sometimes there are delays in installation of Telecom. equipment due to delays in construction of buildings.

(b) Monitoring of civil construction work is being done at appropriate levels. The delays are not on account of absence of a representation of civil wing in the Telecom. Commission.

(c) and (d) Does not arise.

[*Translation*]

#### **Inspection of Police Stations in Delhi**

1917. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an inspection in regard to sanitation in and maintenance of the police stations in Delhi has been conducted during the last three months;

(b) the names of the police stations in Delhi which have been found upto the prescribed standard; and

(c) the details of the manner in which the said arrangements are made by the officers in the police stations and the amount given to police stations for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) The following Police Stations have been found upto the prescribed standard:

1. Paharganj
2. Naraina
3. Ashok Vihar
4. Tilak Marg
5. Hazrat Nizamuddin
6. Kotla Mubarakpur
7. Sarai Rohilla